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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/5065 /2024/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Bhaskar Das,
Deputy Registrar, (Recruitment-II),
Gauhati High Court,
Guwahati

Dated Guwahati, the 10th June, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Your letter dated 01.06.2024

Sir,

With reference to the subject cited above, I am directed to inform you that you are allowed to avail LTC for the block period of 2022-2024 to travel to Kanyakumari via Bangalore and Kerala and return (from Guwahati to Cochin via Bangalore by flight, from Cochin to Kovalam, Kovalam to Kanyakumari and Kanyakumari to Thiruvananthapuram by rented car, from Thiruvananthapuram to Guwahati by flight) along with your wife Smti. Murchana Dutta (subject to fulfilling criteria as dependent family member), during summer vacation, 2024, tentatively, w.e.f. 08.07.2024 to 14.07.2024, by the shortest possible route, as per existing Rules.

Further, you are also allowed to draw Rs. 64,000/- as advance payment towards your proposed LTC for the block period of 2022-2024.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/ 5066-5068 /2024/A. Dated 10th June, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR (VIGILANCE)

[Signature]
7/6/24
REGISTRAR (VIGILANCE)
[Signature]
6/6/2024